

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C. P. NO. 137(ND)14

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
01.08.2017**

NAME OF THE COMPANY: Sanjeev Kumar Gupta & Ors. V/s. M/s. Shiva
International Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : Mr. R. K. Sahni, Advocate

For the Respondent (s) : None

Order

Mr. R. K. Sahni appearing on behalf of the Petitioner prays for an adjournment on the grounds that he has a sore throat. None is present on behalf of the respondent neither does it appear that the cost has been paid to the Prime Minister's Relief Fund.

Listed for final arguments on 11th October, 2017.

— Sd —
(S. K. Mohapatra)
Member (T)

— Sd —
(Ina Malhotra)
Member (J)